

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 25 of 2020

IN THE MATTER OF:

Nirej V. Paul & Anr.

...Appellants

Versus

The Canning Industries Cochin Ltd. & 16 Ors.

...Respondents

For Appellant: Mr. Jayesh Gaurav and Mr. Krishna Kumar, Advocates.

For Respondent: Mr. Srikant Mohan, PCS for the R.I. Company.

O R D E R

03.03.2020 Mr. Srikant Mohan, Practising Company Secretary appears on behalf of the Respondent No. 1 Company. The other Respondents are stated to be served. Learned counsel for Respondent No. 1 states that he will take instructions from such of the other Respondents who want to appear.

Respondents may file Reply Affidavit within two weeks. Rejoinder, if any, be filed within a week thereafter.

List the Appeal 'For Admission (After Notice)' on **7th April, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)